

I. Notification of the Ministry of Consumer Affairs, Food and Public Distribution

II. Report and Accounts (2013-14) of the Hindustan Vegetable Oils Corporation Limited and related papers

अल्पसंख्यककार्यमंत्रालयमेंराज्यमंत्रीतथासंसदीयकार्यमंत्रालयमेंराज्यमंत्री(श्रीमुख्तार अब्बास नकवी) : महोदय, मैं श्री राव साहेब दादाराव दानवे की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification No. G.S.R. 743 (E), dated the 27th October, 2014, publishing the Provisioning of Funds to State Governments for Short Supply of Foodgrains Rules, 2014, under sub-section (3) of Section 39 of the National Food Security Act, 2013.

[Placed in Library. See No. L.T. 1065/16/14]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (i) (b) of Section 394 of the Companies Act, 2013:—

(a) Thirtieth Annual Report and Accounts of the Hindustan Vegetable Oils Corporation Limited (HVOC), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 921/16/14]

...(Interruptions)...

RECOMMENDATION OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform the Members that the Business Advisory Committee, in its meeting held on the 4th of December, 2014, has allotted time for Government legislative business as follows:—

	Business	Time Allotted
1.	Consideration and passing of the Anti Hijacking (Amendment) Bill, 2010.	Two hours
2.	Consideration and passing of the School of Planning and Architecture Bill, 2014, as passed by Lok Sabha.	One hour